

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.11.2023

ORDER NO. 198 of 2023


Hon'ble President is pleased to order partially modify the roster order no. 192 of 2023 for **CESTAT, New Delhi** from **14.11.2023** to **01.12.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 14.11.2023 to 01.12.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax and Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemabika R, Priya, Hon'ble Member (Technical)	Customs Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench

Note:

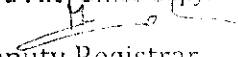
1. In the event of tour/leave/chamber work of Hon'ble President/the Member (Judicial) in the Customs Division Bench, Dr. Rachna Gupta, Member (Judicial) will sit in that Division Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all the matters.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar